

ITEM NO.13

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PRADIP Y. LADEKAR

Criminal Appeal No(s). 4945/2024

MANOJ KANNAN

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

Date : 01-05-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. A. Karthik, AOR

Mr. Sugam Agrawal, Adv.

For Respondent(s) : Ms. Ruchira Goel, AOR

Mr. Sandeep Kumar Jha, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos. 1 to 5 are duly represented.

Scanned soft copies of original records of High Court as well
as Trial Court be called for through e-mail considering Circular
F.No.01/Judl./2025 dated 10.01.2025.

List again on 29.7.2025.

PRADIP Y. LADEKAR
Registrar

MG